

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A.282/2000

Monday, this the 13th day of March, 2000.

CORAM;

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

1. M.G.Remani Bai,  
W/o late K Sugathan,  
(Ex-Substitute Gangman,  
Southern Railway,  
Trivandrum Division),  
Residing at Mecheri House,  
Erumbathala Post,  
Choondi, Alwaye.
2. K.S.Sanel Kumar,  
S/o late K Sugathan,  
Macheri House,  
Erumbathala Post,  
Choondi, Alwaye.

- Applicants

By Advocate Mr TC Govindaswamy

Vs

1. Union of India represented by  
the Secretary to the Govt. of India,  
Ministry of Railways,  
Rail Bhavan, New Delhi.
2. The General Manager,  
Southern Railway,  
Head Quarters Office,  
Park Town.P.O.  
Madras-3.
3. The Senior Divisional Personnel Officer,  
Southern Railway,  
Trivandrum Division,  
Trivandrum-14.

- Respondents

By Advocate Mrs Sumathi Dandapani

The application having been heard on 13.3.2000, the Tribunal  
on the same day delivered the following:

ORDER

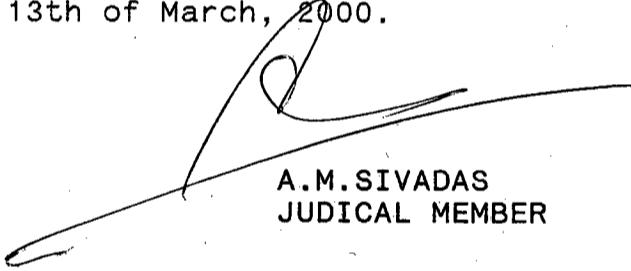
Applicants seek to declare that the second applicant  
is entitled to be considered for appointment under the  
respondents and direct the respondents to consider the second  
applicant for appointment on compassionate grounds.

2. When the O.A. was taken up, the learned counsel appearing for the applicants submitted that since the first applicant has submitted A-5 representation dated 16.11.99 to the second respondent, it is suffice to direct the second respondent to consider the same and pass appropriate orders within a reasonable time. Since the submission appears to be reasonable, the first applicant's request is to be granted on this aspect.

3. Accordingly the second respondent is directed to consider A-5 representation submitted by the first applicant and pass appropriate orders within four months from the date of receipt of a copy of this order.

4. The O.A. is disposed of as aforesaid. No costs.

Dated, the 13th of March, 2000.

  
A.M.SIVADAS  
JUDICAL MEMBER

trs/1332000

LIST OF ANNEXURES REFERRED TO IN THE ORDER:

A-5: A true copy of the representation dated 16.11.99 submitted by the applicant to the second respondent.